

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 132
(IB)-271(ND)2018**

Under Section: 7 of IBC.

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd.**Applicant**

Vs.

Pride Hotel Ltd.

....**Respondent**

Order delivered on 17.09.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Ms. Pallavi Sengupta
For the Respondent : Mr. Dhruv Gandhi, Adv.
Mr. Mohammad Faizan, Adv.

ORDER

Pleadings are complete. Due to paucity of time, Matter is adjourned to 14.10.2019 at 2:15 p.m. for hearing.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**